NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 13/16	TP 84/16	For tinal		R.P. Trivikram & 6 others Vs. Mysore Stoneware Pipes & Potteries Ltd. & 8 Others.

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SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Pradeep	P1 -P7	Proholy
2_	Ridhma. T 8123013569	Pelitiones no. 8	Spollmana
3	M.N.MO		
<u>ل</u> -	SANJAY JAYAISEN		

ORDER

Counsel for Petitioner is present. Respondents R2 & R7 are present in person. They file progress report in implementing the settlement arrive at and requested for further time for reporting final settlement. List it on 13/03/2018.

Member (T)

Member (J)